

BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH,
AT KOLKATA

OA No. 85 of 2023

Saheen Tarannum & Anr.

..... Applicant

-VERSUS-

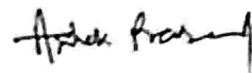
State of Odisha and Others

..... Respondents

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Through:



(Ashok Prasad)
Advocate,
Counsel for U.O.I.

Place : KOLKATA

Dated : 09/01/25



Before The Hon'ble National Green Tribunal
Eastern Zone Bench, Kolkata

OA No. 85 of 2023

Saheen Tarannum &Anr.

..... Applicant

-VERSUS-

State of Odisha and Others

..... Respondents

UPDATED STATUS OF POLLUTION CONTROL MEASURES
AT NERGUNDI RAILWAY SIDING ON BEHALF OF THE
RESPONDENT NO.3, 4 & 8 EAST COAST RAILWAYS.

I, Anil Kumar S, son of Sri S. Chenna Keshavulu, presently posted as a Senior Divisional Commercial Manager, East Coast Railway, Khurda Road Division, Odisha, do hereby solemnly affirm and declare as follows:-

That the Nergundi Railway Siding, situated at Alarpur near Nergundi Railway Station, Dist-Cuttack has been operating since 20 years. Updated Status of Pollution Control Measure at Nergundi Railway Siding is given below:



(i) Boundary Wall – 3m height & length 750m both sides of the siding area.

(ii) (a) Moveable Rotary water sprinklers of 35 numbers have been provided inside the siding area for fugitive dust suppression during storage and handling of materials.

(b) Further Mist Fugitive machine has been provided which is used during loading activities.

(iii) The railway siding area has been concreted to reduce fugitive emission due to movement of vehicles during handling of materials.

(iv) RCC Garland Drainage System of 750m alongside the boundary wall is available at the siding for collection of the sprinkling water. The Railway area at the Siding is being regularly cleaned and maintained properly.

(v) Water storage Capacity tank of 70,000 litres with 24 hours pumping facility is available for use during sprinkling / mist spray.



(vi) Separate entry/exit routes are available at both ends of the siding for movement of loaded/empty trucks. Further development for construction of all weather approach road is under process to avoid depletion of environment standard.

(vii) Railway has planted sufficient numbers of trees alongside the boundary wall to prevent free flow of dust to outside the loading area and regular plantation drives is being carried out from time to time at the Siding. During Sept/Oct 2024 further plantation has been done in available vacant portions.

Copy of recent photographs are annexed herewith and marked as **Annexure R-1**.

(viii) Four numbers of mobile tankers of capacity 12 KL (1 No.) and 6 KL (3 Nos.) are used for dust suppression in the railway siding area. Apart, from the above, Railway has engaged two numbers of Fog Cannon Dust suppression Machine and additional Bore well for use during sprinkling of water.



(ix) Further full stage development of Nergundi goods shed including environmental norms has been sanctioned by Railway Board. Now the goods shed development will be further accelerated to complete the works in time bound manner.

A copy of the Railway Board letter dtd.06.12.2024 is annexed herewith and marked as **Annexure R-2.**

(x) The Railway siding is being operated after taking necessary pollution clearance from the SPCB, Odisha and has complied the Pollution Control Norms from time to time. The Railway Siding has been operating with valid consent to operate issued by SPCB, Odisha. Consent to Operate has been obtained from State Pollution Control Board and the consent order is valid for the period up to 31.03.2025.

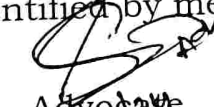

वरिष्ठ मंडल बाणीज्य प्रवन्धक
Sr. Divl. Commercial Manager
पूर्व तट रेलवे, खोर्दा रोड
E.Co.Railway, Khurda Road

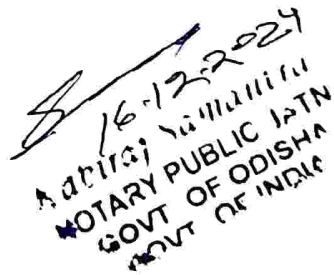
VERIFICATION

Sworn, verified and signed at my office, Jatni, Odisha on this 16th Day of December, 2024 that the contents of the above affidavit with annexures are true to correct and best of my knowledge.



DEPONENT
वरिष्ठ मंडल बाणीज्य प्रबन्धक
Sr. Divl. Commercial Manager
पूर्व तट रोड, खोर्खा रोड
E.Co.Railway, Khurda Road

Identified by me

Advocate
16/12/24



16-12-2024
Amita Samal
NOTARY PUBLIC JATNI
GOVT OF ODISHA
GOVT OF INDIA



भारत सरकार (GOVERNMENT OF INDIA)
रेल मंत्रालय (MINISTRY OF RAILWAYS)
रेलवे बोर्ड (RAILWAY BOARD)

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2023/GS/SD-I/08/12/ECOR(2023-24)

New Delhi, dated: 06-12-2024

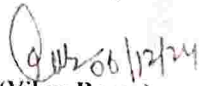
The General Manager,
East Coast Railway,
Bhubaneswar.

Sub: Approval of sub works under Umbrella works sanctioned vide PB Item No. PB- PB-647e/ECOR/2023-24 under Plan Head-53.

Approval of Ministry of Railways is hereby communicated to 02 sub works at a total cost of ₹ 96.11 crore (Rupees Ninety Six Crore Eleven Lakh only) under PB-647e/ECOR/2023-24- **ECOR-Upgradation/Modernisation of Infrastructure at good sheds (Umbrella work 2023-24).**

2. This approval is subject to certification that the total cost of work already sanctioned and those proposed are within the sanctioned cost of umbrella work of the Railway. Further, it may be ensured that the proposed work is not included in any other works programme & sanctioned earlier or included in any ongoing project and that there is no duplicity. Fund availability is to be ensured before incurring any liability. The amount allotted to the PB item is not exceeded at the Detailed Estimate stage. CRRM, if any, to be taken into account. As far as possible DSR/IRUSSOR items should be used while preparing detailed estimates. Non-Schedule (NS) item, if any, should have generic specifications (vendor specific descriptions should not be used) by ensuring that sufficient number of vendors exist for the item. The unit concerned shall also ensure that items not directly linked to the work (such as furniture, laptops, PCs, vehicles etc) will not be permitted at the DE stage.


3. This issues with the concurrence of Finance Directorate of the Ministry of Railways.


(Vikas Boora)
Director/GS/SD-IV
Railway Board

2023/GS/SD-I/08/12/ECOR(2023-24)

New Delhi, dated: 06-12-2024

Copy to: 1. PFA, East Coast Railway, Bhubaneswar.
2. The Principal Director of Audit, East Coast Railway, Bhubaneswar.
3. Dy. Comptroller and Auditor General of India (Railways), Room No.224, Rail Bhavan, New Delhi.


for Member Finance, Railway Board

Copy forwarded for information to:-
Principal Chief Engineer, East Coast Railway, Bhubaneswar.
ED/FM, ED/GS/Finance, EDF(B), Dir/GS/F, DDF(B), TG-IV & Budget Branches Railway Board.

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ANNEXURE

2023/GS/SD-1/08/12/ECOR(2023-24)

dated 16.12.2024

(Fig. In ₹ crore)

PB-647e/ECOR/2023-24- ECoR-Upgradation/Modernisation of Infrastructure at good sheds (Umbrella work 2023-24).			
S.No.	Name of work	Allocation	Cost of work
1	Development of KIS, CTC, NRG, JNP Goods Shed with basic facility & pollution control measures.	CAP	47.86
2	Development of TMKA, NYG, PRNR, GADH & DNM Goods Shed with basic facility & pollution control measures.	CAP	48.25
	Total		96.11

[Signature]
06/12/24
Dir/GS/SD-IV

[Signature]
06/12/24